

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

03.01.2018

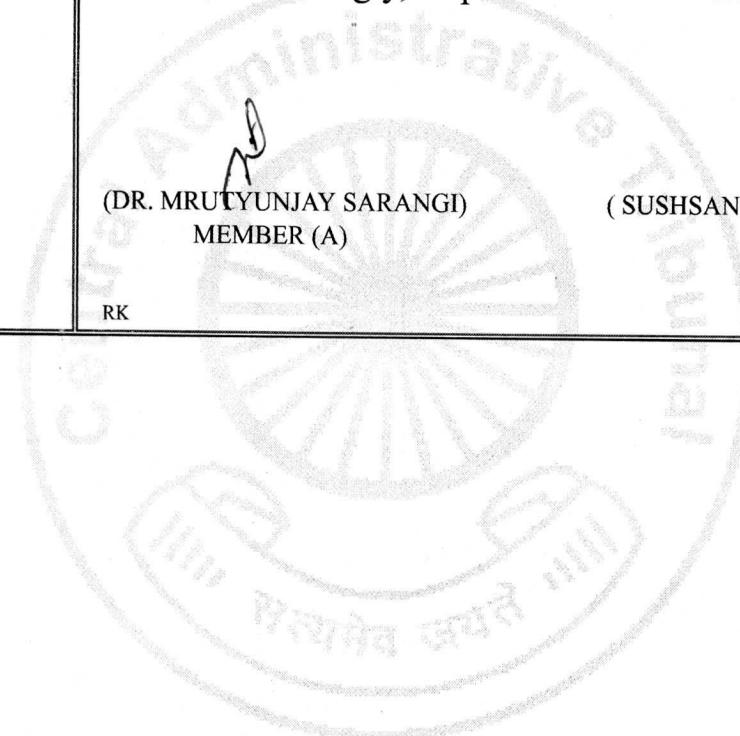
O.A./260/365/2014  
FOR FURTHER ORDER

PRATAP KUMAR SAHOO  
-V/S-  
ARCHOEOLOGICAL SURVEY OF INDIA

ITEM NO:10

FOR APPLICANTS(S) Adv. : Mr. B.Rout

FOR RESPONDENTS(S) Adv.: Mr. S.K. Patra

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant seeks permission to withdraw this O.A. as his grievance has been redressed. Permission is accorded.</p> <p>O.A. is, accordingly, disposed of as withdrawn.</p> <div style="text-align: center;">  <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>RK</p> <p>( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>SK</p> </div>